

Annexure - 7

Name of Corporate Debtor:- Chowel India Private Limited
List of Creditors as on 17.01.2021

Date of commencement of CIRP:- 05.05.2020

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?						% Voting Share in COC, if applicable
1	Assistant Commissioner, O/o the Commissioner of GST & Central Excise, Chennai Outer Circle	Central	Central Board of Indirect Taxes and Customs (CBIC)	8.7.2020	899109076	462497660	Statutory, Taxes	0	0	No	0	436611416	0	0	0	Corporate Debtor disagree with Excise, Cenvat, Service Tax Claims. Notice is given to CD by the Department and investigations are going on.
2	Assistant Commissioner (ST), Sriperumbudur Assessment Circle, Kanchipuram District	Tamilnadu	Commercial Taxes Department.	15.7.2020	5429374	5429374	Statutory, Sales Tax, VAT	0	0	No	0	0	0	0	0	
3	Employees Provident Fund Organisation, Regional Office, Ambattur, Chennai.	Central	EPF Act	24.8.2020	32261941	0	Statutory	0	0	No	0	0	0	0	32261941	Clarification from the EPF Authority awaited
4	Employees' State Insurance Corporation, Regional Office, 143, Sterling Road, Chennai - 600 034.	Chennai	ESI Act	09.10.2020	7625028	6751126	Statutory	0	0	No	0	0	0	0	873902	Clarification from the ESI Authorities awaited
TOTAL					944425419	474678160						436611416			33135843	